

Zone I

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242	Chikkannave			All Survey Numbers				
243	Chikranahalli			1 to 4, 9 to 81, 83 to 88	5 to 8, 82, 89 to 129		1 to 129	
244	Chowdasandra	1 to 36, 49 to 50, 52 to 62, 80, 86 to 98, 90 to 95		42 to 46, 48, 51, 63 to 79, 81 to 85	37 to 41, 47, 89		1 to 95	
245	Dasarahalli			All Survey Numbers				
246	Dasanapura			All Survey Numbers				
247	Debanahalli			All Survey Numbers				
248	Dodbele			All Survey Numbers				
249	Doddachannahalli			1, 3, 5, 9, 10, 12 to 43	2, 4, 8 to 8, 11		1 to 43	
250	Doddakerehalli	32 to 37, 87 to 95		1, 5 to 8, 49 to 85	2 to 4, 10 to 31, 38 to 48, 98		1 to 95	
251	Dodderi			1 to 6, 9 to 11, 26 to 34, 41 to 60, 62 to 104	7, 8, 12 to 25, 35 to 40, 61, 105 to 112		1 to 112	
252	Gangadatanapalya			All Survey Numbers				
253	Garlikere			All Survey Numbers				
254	Gaddalahalli (Agasrahalli)			1 to 26, 44 to 46	27 to 43		1 to 46	
255	Gaddalahalli (Aidahalli)			All Survey Numbers				
256	Chandragulupura			All Survey Numbers				
257	C. Halli			All Survey Numbers				
258	Gollapura			All Survey Numbers				
259	Govarahalli			All Survey Number				
260	Gornabele			All Survey Numbers				
261	Govanahalli ✓			1 to 9, 29 to 62	10 to 26		1 to 62	
262	Govindapura			6, 7, 9 to 12	1 to 5, 8, 13 to 28		1 to 28	
263	Govindapura (Heggonda)			All survey Numbers				
264	Guddegauadanahalli			All Survey Numbers				
265	Guddarahalli (Narasapura)			Part of Village	Part of Village			Village Map not Available
266	Gundenahalli			All Survey Numbers				
267	Guruvahalli			All Survey Numbers				
268	H Kempalinganahalli			All Survey Numbers				
269	Hadyalu			All Survey Numbers				

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## Consent For Operation (CFO-Air,Water)

Karnataka State Pollution Control Board  
Zonal Office : Bangalore North,  
Urban Eco Park, 3rd Floor, 100 Feet Road, 3rd Phase, Peenya  
Industrial Area, Bangalore-560058  
Tele : 080-28378716

Industry Colour: ORANGE  
Industry Scale: SMALL

(This document contains 8 pages including annexure & excluding additional conditions)

Combined Consent Order No: AW-317413 PCB ID: 85975 Date: 03/03/2020

### Combined consent for discharge of effluents under the Water (Prevention and Control of Pollution) Act, 1974 and emission under Air (Prevention and Control of Pollution) Act, 1981

- Ref: 1. Application filed by the industry / organization on 02/03/2020  
2. Inspection of the Industry/organization/by RO, on 29/02/2020

Consent is hereby granted under Section 25(4) of the Water (Prevention & Control of Pollution) Act, 1974 ( here in referred to as the Water Act) & Section 21 of Air (Prevention & Control of Pollution) Act, 1981, ( here in referred to as the Air Act) and the Rules and Orders made there under and subject to the terms and conditions as detailed in the Schedule Annexed to this order.

The Occupier is authorized to operate /carryout industry/activity & to make discharge of the effluents & emissions confirming to the stipulated standards from the premises mentioned below:

#### Location:

Name of the Industry: SMH Enterprises  
Address: Sy. No. 22/4, Sy. No. 22/4, No. 2B, Hanumanthegowdana palya  
Industrial Area: Not In I.A, Gundenahalli,  
Taluk: Nelmangala, District: Bangalore Rural

#### Discharge of effluents under the Water Act:

Sr	Water Code	WC(KLD)	WWG(KLD)	Remark
1	Domestic Purpose	0.350	0.280	The sewage is let in to septic tank followed by soak pit.
2	Others .....	0.100	0.000	for scrubber

#### Discharge of Air emissions under the Air Act from the following stacks etc.

**Sl. No. Description of chimney/outlet Limits specified refer schedule**

The details of Sources, control equipments and its specification, type of fuel, rate of emissions, constituents to be controlled in emissions etc. are detailed in Annexure-I.

The consent for operation is granted considering the following activities/Products;

Sr	Product Name	Applied Qty/Month	Unit
1	hot mix (asphalt)	6000.0000	M.T

This consent is valid for the period from 03/03/2020 to 30/09/2029



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To,  
SMH Enterprises  
Sy. No. 22/4, No. 2B,  
Hanumanthegowdana palya,  
Kalalugatta Post,  
Gundenahalli Vi

**NOTE:**

The following Conditions Nil mentioned above are not applicable.

**Additional Conditions:**

Conditions A (1), 2(b), 3(a) & 3(b) are not applicable

**COPY TO:**

1. The Regional Officer, **Nelamangala** for information and necessary action.
2. Master Register.
3. Case file.

Consent Fee paid : Rs. 65000



**Consent For Operation**  
**(CFO-Air,Water)**

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**SCHEDULE**

**TERMS AND CONDITIONS**

**A. TREATMENT AND DISPOSAL OF EFFLUENTS UNDER THE WATER ACT.**

1. The discharge from the premises of the occupier shall pass through the terminal manhole/manholes where from the Board shall be free to collect samples in accordance with the provisions of the Act/Rules made there under.
- 2(a). The sewage/domestic effluent shall be treated in septic tank and with soak pit. No overflow from the soak pit is allowed. The septic tank and soak pit shall be as per IS 2470 Part-I & Part-II.
- 2(b). The treated sewage effluent discharged shall conform to the standards specified in Annexure-I.
- 3(a). The trade effluent generated in the industry shall be treated in the ETP and treated effluent shall conform to the standards stipulated by the Board in Annexure-1
- 3(b). The trade effluent shall be handed over to CETP and maintain logbook of effluent generated & sent every day.
4. The occupier shall install flow measuring/recording devices to record the discharge quantity and maintain the record.
5. The occupier shall not change or alter either the quality or the quantity or the place of discharge or temperature or the point of discharge without the previous consent/ permission of the Board.
6. The Occupier shall not allow the discharge from the other premises to mix with the discharge from his premises. Storm water shall not be allowed to mix with the effluents on the upstream of the terminal manhole where the flow measuring devices are installed.

**B. EMISSIONS:**

1. The discharge of emissions from the premises of the applicant shall pass through the air pollution control equipment and discharged through stacks/chimneys mentioned in **Annexure-II** where from the Board shall be free to collect the samples at any time in accordance with the provisions of the Act and Rules made there under.
2. The occupier shall provide port holes for sampling of emission, access platforms for carrying out stack sampling, electrical points and all other necessary arrangements including ladder as indicated in Annexure-II.
3. The Occupier shall upgrade/modify/replace the control equipment with prior permission of the Board.

**C. MONITORING & REPORTING:**

1. The occupier shall get the samples of effluents & emissions collected and get them analyzed **once a month/ indicated in Annexure** for the parameters.



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**D. SOLID WASTE (OTHER THAN HAZARDOUS WASTE) DISPOSAL:**

1. The Occupier shall segregate solid waste from Hazardous Waste, Municipal Solid Waste and store it properly till treatment/disposal without causing pollution to the surrounding Environment.
2. The solid waste generated shall be handled & disposed by scientific method without causing eye sore to the general public and to the surrounding environment.

**E. NOISE POLLUTION CONTROL:**

1. The industry shall ensure that the ambient noise levels within its premises shall not exceed the limits i.e 75 dB(A) Leq during day time and 70 dB(A) Leq during night time as specified in the Environment (Protection) Rules.

**F. GENERAL CONDITIONS:**

1. The Board reserves the right to review, impose additional conditions, revoke, change or alter terms and conditions of this consent.
2. The Occupier shall forthwith keep the Board informed of any accidental discharge of emissions/effluents into the atmosphere in excess of the standards laid down by the Board. The applicant shall also take corrective steps to mitigate the impact.
3. The Occupier shall provide alternative power supply sufficient to operate all Pollution control equipments.
4. The entire premises shall always be kept clean. The effluent holding area, inspection chambers, outlets, flow measuring points should be made easily approachable.
5. The Occupier shall display the consent granted in a prominent place for perusal of the inspecting officers of the Board.
6. The Occupier his heirs, legal representatives or assigns shall have no claims what so ever to the continuation or renewal of this consent after expiry of the validity of consent.
7. The Occupier shall make an application for consent at least 45 days before expiry of this consent.
8. The occupier shall maintain register recording the ambient air quality and stack monitoring. The register shall be open for inspection by the Board Officers at all time.

**Note:** All efforts should be made to remove colour and unpleasant odour as far as practicable.



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### Annexure-II

Chim. No.	Chimney attached to	KVA Rating/ Capacity	Minimum chimney height to be provided above ground level (in Mtr)	Constituents to be controlled in the emission	Tolerance limits mg/NM3	Air pollution Control equipment to be installed, in addition to chimney height as per col.(4)	Date on which air pollution control equipments shall be provided to achieve the stipulated tolerance limits and chimney heights conforming to stipulated heights.
1	Any Other	Hot mix plant (Tar Plant)		6 PM(mg/NM3), SO2(PPM), NOx (PPM)	150,0,0	DUS, SCR	---
2	D.G. Sets	120KVA		9 PM(mg/NM3), SO2(PPM), NOx (PPM)	0,0,0	AEC	---

Note:

DUS, SC : Dust Collector  
R

AEC : Accoustic Enclosures

Note:

1. The Noise levels within the premises shall not exceed 75 dB (A) leq during day time and 70 dB(A) leq during night time respectively.
2. The DG set shall be provided with acoustic measures as per SI.No.94 in Schedule-I of Environment (Protection) Rules.
3. There shall be no smell or odour nuisance from the industry.



**Consent For Operation  
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**LOCATION OF SAMPLING PORTHOLES, THE PLATFORMS, THE ELECTRICAL OUTLET.**

1. Location of Portholes and approach platform:

Portholes shall be provided for all chimneys, stacks and other sources of emission. These shall serve as the sampling points. The sampling point should be located at a distance equal to atleast eight times the stack or duct diameters downstream and two diameters upstream from source of low disturbance such as a Bend, Expansion, Construction Valve, Fitting or Visible Flame for rectangular stacks, the equivalent diameter can be calculated from the following equation.

$$\text{Equivalent Diameter} = \frac{2 (\text{Length} \times \text{Width})}{(\text{Length} + \text{Width})}$$

2. The diameter of the sampling port should not be less than 3". Arrangements should be made so that the porthole is closed firmly during the period when it is not used for sampling.
3. An easily accessible platform to accommodate 3 to 4 persons to conveniently monitor the stack emission from the portholes shall be provided. Arrangements for an Electric Outlet Point off 230 V 15 A with suitable switch control and 3 Pin Point shall be provided at the Porthole location.

For and on behalf of the  
Karnataka State Pollution Control  
Board



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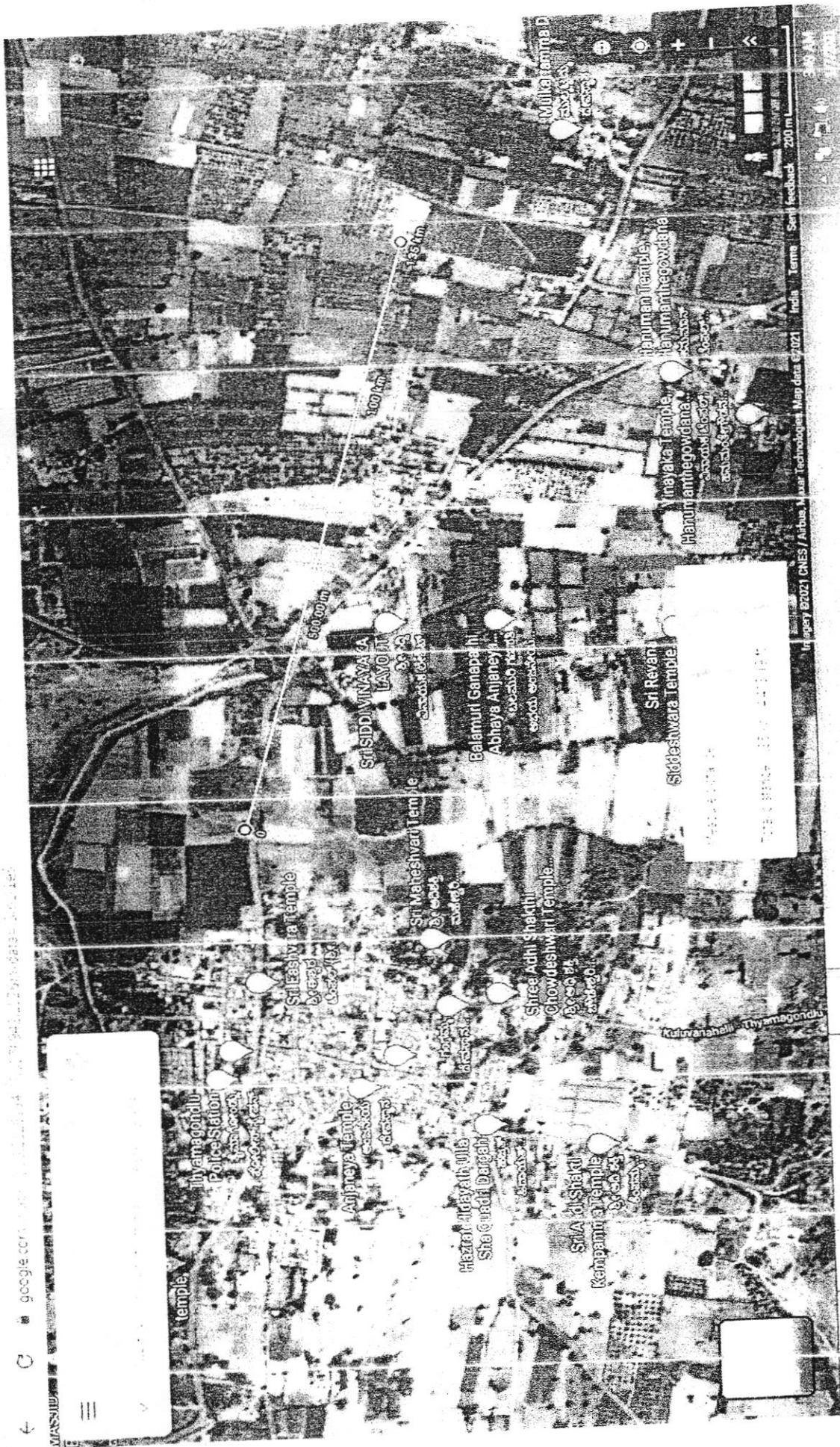
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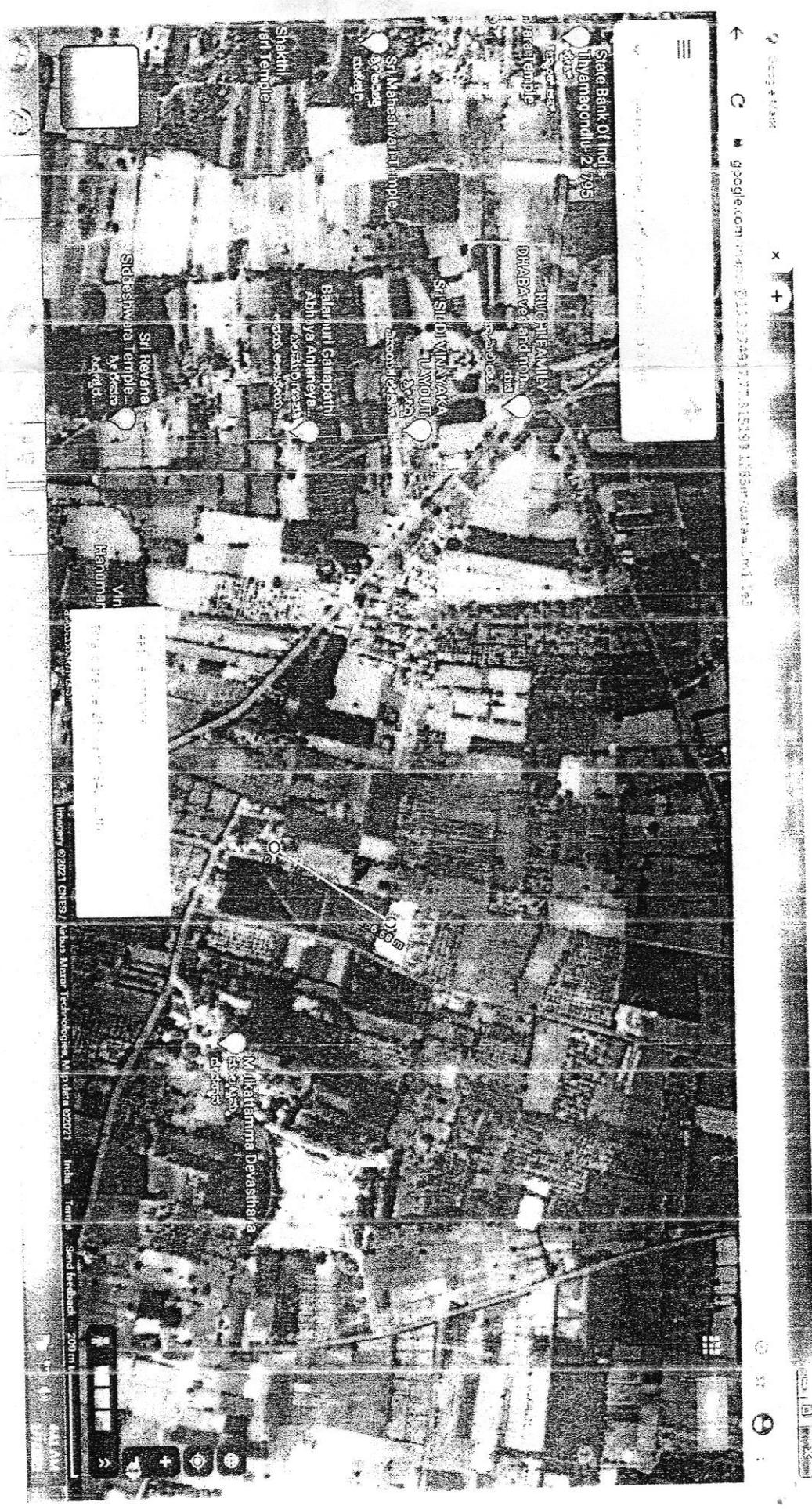
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Annexure - 5 Annexure - XIII



Annexure - 5







Annexure - XIV



# Karnataka State Pollution Control Board

## Continuous Ambient Air Quality Monitoring Station : Mobile Van (KA03 AF 2463)

### Daily Report on Ambient Air Quality

Location: SMH Enterprises, Site No.22/4 Hanumanthagowda Palya Gundena Halli Neimangala Tq.

Time (hrs)	CO (mg/m <sup>3</sup> )	Ozone (µg/m <sup>3</sup> )	NO (µg/m <sup>3</sup> )	NO2 (µg/m <sup>3</sup> )	NOx (µg/m <sup>3</sup> )	NH3 (µg/m <sup>3</sup> )	SO2 (µg/m <sup>3</sup> )	PM2.5 (µg/m <sup>3</sup> )	PM10 (µg/m <sup>3</sup> )	BEN (µg/m <sup>3</sup> )	TOL (µg/m <sup>3</sup> )	p-XYL (µg/m <sup>3</sup> )	o-XYL (µg/m <sup>3</sup> )	E-EN (µg/m <sup>3</sup> )	AT (°C)	RH (%)	WS (m/s)	WD (deg.)
	Start Time	End Time	Start Time	End Time	Start Time	End Time	Start Time	End Time	Start Time	End Time	Start Time	End Time	Start Time	End Time	Start Time	End Time	Start Time	End Time
09:00	0.47	28.1	1.7	6.6	8.3	17.8	2.6	28	52	1.1	5.3	4.3	0.0	5.1	22.5	81	1.8	91
10:00	0.26	26.4	1.8	7.6	9.3	22.8	2.8	44	68	1.5	6.1	5.3	0.0	5.3	24.9	71	1.6	111
11:00	0.38	29.5	1.9	7.1	8.9	15.7	3.3	33	70	1.6	7.3	6.2	0.0	6.1	26.7	61	1.8	113
12:00	0.47	32.2	1.5	5.9	7.4	10.3	3.5	24	52	2.6	6.9	4.1	0.0	5.2	28.1	58	1.6	134
13:00	0.60	31.1	1.2	6.3	7.6	7.9	1.9	17	34	2.3	11.2	6.4	0.0	7.3	27.7	58	1.4	140
14:00	0.67	28.9	1.4	6.8	8.3	10.3	3.1	12	23	2.1	13.2	8.1	0.0	9.4	27.9	57	1.5	161
15:00	0.69	28.9	1.6	7.0	8.6	12.6	5.9	8	34	2.0	14.4	9.4	0.0	11.1	27.7	58	1.6	161
16:00	0.79	27.4	1.6	9.0	10.6	11.7	3.6	13	31	1.9	13.7	9.1	0.0	10.3	27.3	61	1.5	161
17:00	0.99	22.0	2.1	14.3	16.4	10.6	6.3	22	46	1.9	13.7	8.9	0.2	11.1	26.7	63	1.4	163
18:00	1.11	19.6	1.9	13.0	14.8	7.8	4.7	17	46	1.8	14.1	8.7	0.3	11.2	25.4	69	1.3	163
19:00	1.18	17.7	1.9	11.5	13.4	7.3	2.3	18	50	1.5	13.8	8.6	0.1	10.9	24.1	75	1.2	187
20:00	1.17	15.8	1.6	10.1	11.8	7.3	3.9	16	30	1.3	13.4	8.5	0.1	10.3	23.3	78	1.0	182
21:00	1.18	14.8	1.2	7.6	8.8	7.5	3.1	11	34	1.1	13.1	8.5	0.1	10.1	22.5	83	1.2	185
22:00	1.20	14.5	1.3	6.4	7.7	7.7	3.4	13	47	0.9	12.6	8.2	0.0	9.5	21.9	85	1.5	184
23:00	0.55	17.1	1.0	4.2	5.2	7.7	2.6	12	40	0.8	12.1	7.9	0.0	8.9	21.7	86	1.3	189
00:00	0.37	17.9	0.7	3.8	4.6	7.7	3.2	5	28	0.7	11.5	7.7	0.0	8.6	21.6	87	1.1	184
01:00	0.41	17.1	1.2	4.5	5.7	7.1	2.5	22	41	0.6	11.3	7.5	0.0	8.5	21.7	87	1.2	183
02:00	0.61	17.9	1.1	4.1	5.2	6.9	6.5	24	48	0.6	11.2	7.5	0.0	8.2	21.9	86	1.1	185
03:00	0.58	17.5	1.0	4.1	5.1	7.0	0.9	22	51	0.6	11.3	7.9	0.0	8.5	21.8	87	1.1	187
04:00	0.54	14.5	1.8	7.5	9.3	5.8	0.8	8	41	0.7	11.7	8.2	0.0	8.8	21.8	88	0.9	189
05:00	0.53	14.3	2.5	7.0	9.6	5.7	0.5	5	18	0.7	12.0	8.5	0.0	8.9	21.7	89	0.8	189
06:00	0.60	15.0	2.4	6.8	9.2	6.0	4.4	22	50	0.7	12.0	7.9	0.0	8.8	21.8	89	1.1	183
07:00	0.61	15.4	1.7	5.7	7.4	5.8	5.7	13	51	0.7	11.8	5.8	1.9	8.4	23.0	85	1.2	182
<b>Average</b>	<b>0.71</b>	<b>20.9</b>	<b>1.6</b>	<b>7.2</b>	<b>8.7</b>	<b>9.4</b>	<b>3.4</b>	<b>17</b>	<b>42</b>	<b>1.3</b>	<b>11.5</b>	<b>7.6</b>	<b>0.1</b>	<b>8.7</b>	<b>24.0</b>	<b>76</b>	<b>1.3</b>	<b>166</b>
<b>Minimum</b>	<b>0.26</b>	<b>14.3</b>	<b>0.7</b>	<b>3.8</b>	<b>4.6</b>	<b>5.7</b>	<b>0.5</b>	<b>5</b>	<b>18</b>	<b>0.6</b>	<b>5.3</b>	<b>4.0</b>	<b>0.0</b>	<b>5.0</b>	<b>21.6</b>	<b>57</b>	<b>0.8</b>	<b>91</b>
<b>Maximum</b>	<b>1.20</b>	<b>32.2</b>	<b>2.5</b>	<b>14.3</b>	<b>16.4</b>	<b>22.8</b>	<b>6.5</b>	<b>44</b>	<b>70</b>	<b>2.6</b>	<b>14.4</b>	<b>9.4</b>	<b>1.9</b>	<b>11.2</b>	<b>28.1</b>	<b>89</b>	<b>1.8</b>	<b>189</b>
<b>Capt Per</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>

NAAQ Std. (1Hr.) 180  
 NAAQ Std. (8Hr.) 100  
 NAAQ Std. (24Hr.) 80  
 NAAQ Std. (Annual) 40

